Shri B. C. GHOSE: In regard to the hon. Minister's statement regarding transport difficulties, is the Minister aware of a communiqué issued by the Railway Ministry that wagons placed at the disposal of coalfields are so many that there is no transport difficulty?

SHRI K. C. REDDY: I shall have to verify it.

Shri O. SOBHANI: Does the hon. Minister want us to believe that Singareni coal is superior to Bengal coal?

SHRI K. C. REDDY: I can only say that regarding certain varieties only, but I cannot say generally that that coal is better than Bengal coal or Bihar coal.

Shri O. SOBHANI: Will the hon. Minister obtain an analysis of the two varieties and place it on the Table?

## (No reply.)

Shri C. G. K. REDDY: Is it a fact that the amount of metallurgical coal, of which a survey was made some time ago, is supposed to last only another 100 years or so, at the rate at which we are consuming it, and since that type of coal is irreplaceable, would the Government take effective steps to see that no metallurgical coal is used by any industry or railways which do not need it in the least?

MR. CHAIRMAN: It is a suggestion for action. Next question.

## COMMUNITY PROJECTS IN TRAVANCORE-COCHIN

- \*21. Shri M. MANJURAN. Will the Minister for Planning be pleased to state:
- (a) the number of persons employed for the working of the community projects in Travancore-Cochin;
- (b) the items of construction or production undertaken in the different centres;

- (c) the expenses incurred by these centres;
- (d) the total output from these centres; and
- (e) the flature, scope and results of the social work done in these centres?

THE DEPUTY MINISTER FOR PLANNING AND IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) 104.

- (b) Manure distribution, pest control, compost pits, lift irrigation and irrigation tanks, improved paddy seed supply, soil conservation, livestock development, construction of drinking water wells, roads and bridges.
  - (c) Rs. 96,381.
- (d) The work commenced only on 2nd October 1952. Information on the total output is not yet available.
- (e) No direct social work undertaken as social organisers are yet to be appointed.

SHRI K. C. GEORGE: May I know what is the total amount of money paid as pay of these officers?

SHRI J. S. L. HATHI: I have no information on the point.

SHRI B. GUPTA: May I know at what rate are the workers in these projects being paid?

## (No reply.)

SHRI M. MANJURAN: Are there any items which have been narrated, which were not done in Travancore-Cochin before the installation of these community projects there?

SHRI J. S. L. HATHI: There may have been. They may have been carried on on a smaller scale. They are being carried on in this particular area on an intensive scale.

Shri M. MANJURAN: There are certain items, such as basket making well construction, etc. Are these new items for the reconstruction of the State?

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SHRI J. S. L. HATHI: They may be. I may also mention here that the centres have only begun about a couple of months back. I know the anxiety of Members to know the details of the work carried on there. We have, therefore, now adopted procedure under which we shall have quarterly reports of their working. When I receive the information, I shall gladly place on the Table all the information.

Written Answers

SHRI M. MANJURAN: Is the Government aware that most of the works now conducted at these centres were works done by scheduled castes and such other specialised workers, and that that work is now being taken over by the community projects and thereby unemployment there has actually been accentuated?

SHRI J. S. L. HATHI: I shall look into that.

MR. CHAIRMAN: Questions are over.

# WRITTEN ANSWERS TO QUESTIONS

ALLOTMENT OF SULPHUR TO INDIA

- 2. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) what is the quantity of sulphur allotted to India for the period January-June 1953; and
- (b) what was the amount spent by India on the purchase of sulphur in each year since 1948?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) 19,000 tons for quarter ending 31st March 1953. quota has yet been fixed for the next quarter.

|                      |       | Rs.         |
|----------------------|-------|-------------|
| (b) 194 <b>8-4</b> 9 | ٠,    | 61,65,922   |
| 1949-50              |       | 70,45,733   |
| 1950-51              | • •   | 1,13,22,919 |
| 1951-52              | • •   | 1,16,04,192 |
| 1952-53              | • •   | 2,03,98,805 |
| (April to Nov        | ember |             |
| 1952)                |       | •           |

MR. CHAIRMAN: The discussion on the President's Address will continue tomorrow also.

#### OF ABSENCE TO LEAVE DR. MURARI LAL

MR. CHAIRMAN: I have to inform the hon. Members that I have received the following letter from Dr. Murari Lal:

"I have the honour to state that I am again laid up with another recent attack of the abdominal trouble, owing to which I am unableto proceed to Delhi to attend the sitting of the House. I, therefore, request you kindly to grant me leave of absence for one month."

Is it the pleasure of the Council that permission be granted to Dr. Murari Lal for remaining absent from all meetings of the Council for one month during the session?

(No. hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

### PAPERS LAID ON THE TABLE

REPORTS OF THE TARIFF COMMISSION ON FAIR PRICES OF SUPERPHOSPHATE

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): Sir, I beg to lay on the Table a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act. 1951:---

- (i) Report of the Tariff Commission on the fair prices of superphosphate for the period from 1st January to 15th August 1952;
- (ii) Ministry of Commerce and Industry Resolution No. 3-T(1)/52 dated the 22nd December 1952; and